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MCRC-43958-2025

# IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

## HON'BLE SHRI JUSTICE ACHAL KUMAR PALIWAL ON THE 13<sup>th</sup> OF OCTOBER, 2025

### MISC. CRIMINAL CASE No. 43958 of 2025

#### LAXMAN PATEL

Versus

#### THE STATE OF MADHYA PRADESH

Appearance:

Shri Shishir Verma - Advocate for the applicant.

Shri Yogendra Das Yadav-G.A. for the respondent/State.

#### <u>ORDER</u>

After arguing for some time, learned counsel for the applicant prays for withdrawal of this bail application with a liberty to renew it after three months from today.

Prayer is allowed.

This bail application is dismissed as withdrawn with the aforesaid liberty.

(ACHAL KUMAR PALIWAL) JUDGE

L.R.